

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. GM-LEG/31/2021-07-MINING DEPARTMENT - dated 17.11.2021

**GOVERNMENT ORDER NO:- 5370 -JK (LD) of 2021**  
**DATED:- 22 - 11 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

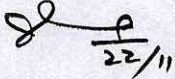
**By order of Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
Secretary to Government,  
Dated:- 22 - 11 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Mining Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Khursheed Ahmad Bhat)**  
Additional Secretary to Government



**Annexure to the Government Order No. 5370-JK(LD) of 2021 dated 22.11.2021**

<b>S No.</b>	<b>Title of the case</b>	<b>OIC</b>
1	WP(C) No---.2021 titled Inhabitants of Village Hanjana Khanka, Rajouri V/s J&K and Ors Trinkal Kahara Doda V/s UT of J&K and Ors	<b>Mr. J.S Pawar (I/c Geologist Grade-I) District Mineral Officer, Rajouri</b>
2	WP(C) No---.2021 titled Inhabitants of Village Hanjana Kahar Doda th. Mohd Hussain V/s UT of J&k and ors	<b>Mr Kulwant Singh (I/c) Geologist Grade-I District Mineral Officer, Ramaban</b>
3	Kamal Nain Singh V/s UT of J&K and Ors	<b>Mr. Vishal Dogra (Driller), District Mineral Officer, Jammu</b>
4	Sardar Dalvir Singh and Ors V/s State of J&K and Ors	<b>Mr. Bodh Raj (Driller), District Mineral Officer, Kathua</b>
5	CNR No. JKJMO20056302021 Kimat Lal age 57 years, S/o Sh. Koula ram, R/o Raipur Satwari, District Jammu	<b>Mr. Majid Aziz Bhat (Workshop Superintendent) district Mineral Officer, Shopian.</b>
6	CNR No. JKMO20056312021 Rahir Choudhary, age 27 years S/o Sh. Rakesh Choudhary, R/o 51 B/D, Gandhi Nagar, Jammu	
7	CNR No. JKJMO2005632202 Mangal Singh age 34 yeas S/o Sh. Om Prakash, R/o Saidgarh, Tehsil Bisnah, District Jammu	
8	WP(C) No. ---/2021 M/s Shiva Stone Crusher and ors V/s Ut of J&k and Ors	<b>Mr. Bodh Raj (Driller), District Mineral Officer, Kathua</b>
9	WP(C) No. ---/2021 M/s CRB Enterprises and Anr V/s UT of J&K and Ors	
10	WP(C) No. ---/2021 Inhabitants of Village Ind Tehsil Gool District Ramban v/s UT of J&K and Ors	

*g/o*  
22/11